wise in Delhi Police as on 31-3-93

is as under : -

164

Sanctioned strength or staff in Delhi Police

Written Answers

3988. DR. MURLI MANOHAR JOSHI : SHRI TRILOKI NATH CHATURVEDI:

Will the Minister *of* HOME AFFAIRS be pleased to state:

(a) what is the sanctioned strength of stall" designation-wise in Delhi Police as on 31sl March, 1993 and whether there is any shortfall in this strength:

(b) the names of police stations in Delhi which do not have the sanclioneil strength together with the names of posts and the strength required to be filled in :

(c) the details of the shortage of staff in the specialised (wings like the Traffic police, the C.l.D. and others): and

(d) what steps have been taken to provide full strength ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) The sanctioned strength, present strength, and short-fall of stall" category-

	Sanctioned strength	Present strength	Short- fall
С.Р.	1	1	_
Add), C.P.	10	10	_
D.Cs.P.	53	52	1
ACs.P.	187	164	23
Inspectors	681	654	27
Sub-Insprs.	3974	3176	798
AS.1s.	4278	4086	192
Head Const.	11318	10626	692
Consts.	30427	28685	1742

(b) A Statement I is ihlached. (See below).

(c) A Statement II is attached. (See below)

(d) All efforts are afoot to fill up the vacancies which is a continuous on-going process.

Statement I

	SHORTAGE				
	Sub-Inspector	Asstt. Sub- Inspector	Head Constable	Consta	
East Disti.					
1. P.S. Gandhi Nagar	2	<u> </u>	8	26	
2. P.S. Geeta Colony	6	-	15	43	
3. P.S. Shakar Pur	2	_	3	15	
4. P.S. Vivek Vihar	3	_	1	19	
5. P.S. Anand Vihar	_	_	10	17	
6. P.S. Krishnø Nagar	1	_	1	8	
7. P.S. Preet Vihar	· 3	_	7	22	
8. P.S. Kalyan Puri	- .	-	2	-	
South-West Dist.					
I. P.S. Vasant Vihar	4	_	8	16	
2. P.S. Vasant Kunj	_	1	20	23	
3. P.S. R. K. Puram	3	. 1	 .	4	
4. P.S. Vinay Nagar	١	_	1	11	
5. P.S. Delhi Cantt.	6	_	Ц	24	
6 P.S. Maya Puri	1	_	·-	28	
7. P.S. Naraina	6	_	6	4	

165	Written Answers	[25th AUC	GUST 1993]	to Questions	166
8. P.S. Inde	er Puri	5		12	39
9. P.S. Naja	afgarh	6	_	5	16
10. P.S. Dab	ri	3	-	` 7	49
11. P.S. Jaffa	arpur Kalan	6	_	, 24	41
New Delhi Di:	stt.				
L. P.S. Pari	iament Street		-	8	33
2. P.S. Mar	ndir Marg		_	I	5
3. P.S. Con	naught Place		-	3	32
4. P.S. Tilal	k Marg	_	_	3	25
5. P.S. Cha	nakya Puri	-		1	26
6. P.S. Tugl		3	-	2	55
South Distt.					`
I. P.S. Hau	z Khas	10	_	26	76
2. P.S. Mal	viya Nagar	4		10	32
3. P.S. Meh	-	5	_	12	38
4. P.S. Grea	ater Kailash	11	_	20	35
	edkar Nagar	3	_	4	3
	ranjan Park	5	_	28	81
7. P.S. Kall		7	1	8	27
	la Industrial Area	3	-	13	21
9, P.S. Bad		5	_	19	31
	a Mubarak Pur	-		3	9
II. P.S. Lod			1	_	_
12. P.S. Lajp	-	_	1	_	
13. P.S. Siri		-	3	_	_
	rat Nizamuddin		2	_	6
North Dist.	· ·		-		÷
I. P.S. Koty	wali	4	_		_
2. P.S. Lah	ori Gate	2	_		-
3. P.S. Tow	n Hall	I	_	2	_
4. P.S. Sadi	ar Bazar	ĩ	_	_	4
5. P.S, Kas	hmere Gate		1	_	_
6. P.S. Sub		3	_	_	15
7. P.S. Prat		_		10	30
8. P.S. Sara		3	_		_
9. P.S. Civi		2	_	16	27
10. P.S. Mai		3	_	10]4	23
11. P.S. Tim			_	10	17
12. P.S. Roo		-	-	8	19
Central Dist.					
1. P.S. Dar	ya Ganj	4	_	22	44

16	7 Written Answers	RAJY	A SABHA)	to Questions	168	
2.	P.S. Chandni Mahal	3	2	-	1	
3.	P.S. Jama Masjid	5	_	1	23	
4.	P.S. Kamla Market	2	-	-		
5.	P.S. Hauz Kazi	ł	· _	-		
6.	P.S. L. P. Estate	3	-	17	28	
7.	P.S. Pahar Ganj	6	3	9	26	
8.	P.S. Nabi Karim	5	_	3	8	
9.	P.S. D. B. G. Road	3				
10.	P.S. Karol Bagh	7	-	13	58	
11.	P.S. Prashad Nagar	3	_	22	28	
12.	P.S. Rajinder Nagar	3	1	10	23	

Statement II

SHORTAGE						
Name of specialised wings	Assistant Commissioner of Police	Inspec- tor	Sub- Inspector	Asst. Sub- Inspector	Head Con- stable	Con- stable
l. Special Branch (C.I.D.)	2	 	36	48		_
2. Traffic	-	-	16	_		_
3. Security	-	1	57	13	5	6
4. Others	21	26	510	114	228	542
TOTAL :	23	27	619	175	233	548

Report Published by NCRB

3989. SHRI VIREN J. SHAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a report on "Crime in India" published by the National Crime Records Bureau (NCRB) as reported in the Hindustan Times of July 9, 1993:

(b) if so, what are the details of facts published in the NCRB Report:

(c) what are its main recommendations: and

(d) what action Government propose to take on each of them ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) Yes. Sir.

(b) The NCRB's annual publication 'Crime in India' provides only statistical information

under major crime heads of the IPC and Local State Laws.

(c) No recommendations are contained in this publication.

(d) Does not arise.

Dual Citizenship of NRI's 3990. SHRIMATI RENUKA CHOWDHURY: SHRI MOHD. KHALEELUR RAHMAN:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Government have received many representations from various NRI Association all over the World regarding the grant of dual citizenship to the persons of Indian origin; and

(b) if so, what is the present status of all those requests and by what time the decision is likely to be taken ?